

(2023) 12 SIK CK 0027

Sikkim High Court

Case No: Writ Petition (C) No. 03 Of 2021

Mani Kumar Rai & Ors

APPELLANT

Vs

State Of Sikkim & Ors

RESPONDENT

Date of Decision: Dec. 7, 2023

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: A. Moulik, Ranjit Prasad, Zangpo Sherpa, Sujan Sunwar

Judgement

Bhaskar Raj Pradhan, J

Learned Senior Counsel as well as learned Additional Advocate General jointly prayed for time. Time as prayed for is granted.

As this is a 2021 matter the learned Counsel shall come prepared on the next date of hearing.

In view of the ensuing winter vacation, list thereafter.